

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.130/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Yash Golyan & Ors.-Versus-Nulon Global Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

123

CLUG Advocate for ALH For R-4

KK Golyan R-3

~~KK Golyan~~ R-3

CLUG  
KUGLY

SANCHALITA SARKAR

Petitioners  
~~Sankar~~

Sankar  
11/11/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 3 and 4 are present.

Ld. Counsel for the respondents has filed written submissions. Petitioner has not filed written submissions. Petitioner is directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List on 08/01/2018.

Jd

(Jinan K.R.)  
Member (J)

Jd

(Vijai Pratap Singh)  
Member (J)